

Information Note to the Press (Press Release No. 132/2025)

For Immediate Release

Telecom Regulatory Authority of India

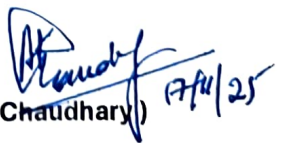
TRAI responds to the DoT's back-reference dated 29.08.2025 in respect of the TRAI's recommendations on 'Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India' dated 18.11.2022.

New Delhi, 17th November 2025 - The Telecom Regulatory Authority of India (TRAI) has today issued its response to the back- reference dated 29.08.2025, received from the Department of Telecommunications (DOT), Ministry of Communications, Government of India in respect of TRAI's recommendations dated 18.11.2022 on 'Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India'.

2. DoT, through a back-reference dated 29.08.2025, informed TRAI that the recommendations 6.39 and 6.40, relating to 'Data Ethics and Ownership' forming the part of the overall recommendations dated 18.11.2022, have been considered by the Government and need reconsideration by TRAI, in the light of DoT views expressed therein.

3. After examining the views of DoT in respect of these TRAI's recommendations, TRAI has finalized its response to the back- reference. TRAI's response to the back- reference has been placed on the TRAI's website ([www.trai .gov. in](http://www.trai.gov.in)).

4. For any clarification or information, Shri Abdul Kayum, Advisor (Broadband & Policy Analysis), TRAI may be contacted at Telephone Number +91-11-20907757.


(Atul Kumar Chaudhary) 17/11/25
Secretary, TRAI